

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:4305  
ANSWERED ON:22.03.2013  
DISCOUNT TO AIR INDIA  
Sivasami Shri C.

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether the Government proposes to provide a discount to Air India on fuel sales;
- (b) if so, whether Air India owes huge amount to oil companies and is paying an interest of 15 per cent on the dues;
- (c) if so, the details thereof;
- (d) whether the cost of aviation turbine fuel has come down by upto 25 per cent by bringing it under the purview of the Petroleum and Natural Gas Regulatory Board;and
- (e) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT. PANABAAKA LAKSHMI)

(a) No, Madam.

(b) &(c) The details of total outstanding of Air India as on 28-02-2013 is as under:-

(Rs. in .Crores)

Oil Company	Total overdue outstandings excluding interest	Total overdue outstandings including interest	Total outstandings including interest
-------------	---	---	---

IOCL	1289	1762	2545
------	------	------	------

BPCL	377	504	779
------	-----	-----	-----

HPCL	372	487	1000
------	-----	-----	------

Total	2038	2753	4324
-------	------	------	------

- (d) Aviation Turbine Fuel is not under the purview of the Petroleum and Natural Gas Regulatory Board.
- (e) Does not arise in view of (d) above.